

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 13
(TO BE ANSWERED ON THE 1st December 2025)

CIVIL AVIATION SAFETY ENVIRONMENT

13. SHRI MUKUL BALKRISHNA WASNIK

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details regarding the airports/airstrips in the country under civil and defence administration;
- (b) the recent data regarding the number of flights operated per day, the number of passengers and the volume of freight handled;
- (c) whether Government has undertaken any comprehensive evaluation of the Civil Aviation Safety Environment;
- (d) if so, the details of its findings;
- (e) whether Government has taken any steps for reforming the administrative structure for ensuring safety in the civil aviation sector; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): As on date, there are 164 operational airports (Scheduled and Non-Scheduled operations) including Heliports and Water Aerodromes. Out of these, 29 airports are Civil Enclaves of Airports Authority of India (AAI) [Airports owned by Indian Air Force and Indian Navy].

(b): Details are attached at Annexure A.

(c) & (d): A comprehensive review has been undertaken by the Directorate General of Civil Aviation (DGCA) wherein Civil Aviation Requirements (CAR) covering various aspects such as Aerodromes, Flying Training Organisations (FTO), Aircraft Operations, Airworthiness Requirement, Flight Crew Licensing etc. have

been reviewed and amended to cater for current challenges and align with best practices to ensure & promote safety.

Further, DGCA has issued General Safety Circular 01 of 2025, titled "Comprehensive Special Audit to Assess the Aviation Ecosystem & Strengthen Aviation Safety Architecture". In this regard, inspections of Airports, Flight Simulator Training Centers (FSTC), FTOs etc. were conducted. Infrastructure, facilities and procedures were assessed and identified. Observations related to training, wildlife, infrastructure, human factors, procedures and facilities were identified and communicated to concerned accountable executives for action.

(e) & (f): All methods of recruitment are pursued vigorously in order to ensure timely and continuous availability of requisite manpower. To meet requirements in the interregnum due to vacancies arising from reasons like inadequate response to advertisements, non-joining of selected candidates, persons with insufficient service in the feeder cadre for promotion, insufficient response to deputation posts, efforts are made to recruit persons through short terms contractual hiring.

Annexure A

Details of Average number of Departures per day, Passengers (in number), and Freight (in tonnes) carried out are as below:

Financial Year	No. of Average Departures per day	Passenger (in numbers)	Freight (in tonnes)
2023-24	3971	22,04,68,605	23,43,394.3
2024-25	4305	23,96,83,511	25,11,761.5
2025-26 (P) (April –September)	4279	11,78,99,238	14,20,139.5
(P) stands for Provisional			